

WRITTEN ANSWERS TO STARRED QUESTIONS

Construction of Panchayat Bhawans and Resource Centres

*266. SHRI R.C. SINGH: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether it has come to the notice of the Ministry that many of the Panchayats are facing a lot of problems due to non-availability of Panchayat Bhawans;
- (b) the number of Panchayat Bhawans sanctioned, constructed and those still under construction in the country, State-wise;
- (c) the number of Resource Centres constructed at Gram Panchayat level in the country, State-wise;
- (d) whether any targets have been fixed by the Ministry in this regard; and
- (e) if so, the details thereof and the action taken or proposed to be taken to achieve the targets?

THE MINISTER OF PANCHAYATI RAJ (SHRI VILASRAO DESHMUKH): (a) Yes, Sir.

(b) and (c) The details of Gram Panchayats (GP) having GP Bhawans, as reported by the States, are given in the Statement-I (*See below*). Panchayati Raj being a State subject, States undertake construction of GP buildings under various schemes/funds. The Ministries of Panchayati Raj and Rural Development have also permitted construction of GP Bhawans/Bharat Nirman Rajiv Gandhi Seva Kendra (BNRGSK) at the GP level using resources of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Backward Regions Grant Fund (BRGF) and other schemes. GP buildings/Resource Centres taken up under Rashtriya Gram Swaraj Yojana (RGSY) are given in the Statement-II (*See below*). The status of construction of BNRGSK/GP Building is given in the Statement-III (*See below*).

(d) and (e) MoPR has advised the States to achieve the target of having essential office buildings in all Gram Panchayats by 31.03.2012.

Statement-I

Details of Gram Panchayats having Panchayat Bhawans

(In respect of States/UTs covered under Part IX of the constitution)

Sl. No.	State/UT	No. of GPs having Panchayat Bhawans
1	2	3
1.	Andhra Pradesh	16645
2.	Arunachal Pradesh	1646

1	2	3
3.	Assam	1574
4.	Bihar	5328
5.	Chhattisgarh	9654
6.	Goa	177
7.	Gujarat	13682
8.	Haryana	2200
9.	Himachal Pradesh	1142
11.	Jharkhand	2007
12.	Karnataka	5256
13.	Kerala	979
14.	Madhya Pradesh	19378
15.	Maharashtra	22737
16.	Manipur	165
17.	Orissa	5833
18.	Punjab	5618
19.	Rajasthan	9041
20.	Sikkim	166
21.	Tamil Nadu	12618
22.	Tripura	999
23.	Uttar Pradesh	28984
24.	Uttarakhand	7227
25.	West Bengal	3336
26.	Andaman and Nicobar Islands	67
27.	Chandigarh	17
28.	Dadra and Nagar Haveli	11
29.	Daman and Diu	14
30.	Lakshadweep	10
31.	Puducherry	98

Statement-II

Panchayat Bhawans/Resource Centres at Gram Panchayat Level sanctioned under the scheme of Rashtriya Gram Swaraj Yojana

Sl. No.	Year of sanction	State	Infrastructure sanctioned	No. of Units
1.	2006-07	Bihar	Gram Panchayat Ghars	95
2.		Gujarat	Gram Panchayat Ghars	240
3.		Himachal Pradesh	Gram Panchayat Ghars	120
4.		Rajasthan	Gram Panchayat Ghars	180
5.		West Bengal	Gram Panchayat Ghars	5
6.	2007-08	Assam	Gram Panchayat Ghars	770
7.		Himachal Pradesh	Gram Panchayat Ghars	120
8.		Orissa	Gram Panchayat Ghars	350
9.		Manipur	Gram Panchayat Ghars	82
10.	2008-09	Himachal Pradesh	GP Resource Centre	150
11.	2009-10	Himachal Pradesh	GP Resource Centre	150
12.		Manipur	Gram Panchayat Ghars	82
13.		Rajasthan	Gram Panchayat Ghars	180
14.		Karnataka	Gram Panchayat Ghars	40
15.	2010-11	Chhattisgarh	Gram Panchayat Ghars	290
16.		Karnataka	Gram Panchayat Ghars	110

Statement-III

Status of BNRGSK sanctioned, constructed and those still under construction

Sl.	State	Bharat Nirman Rajiv Gandhi Sewa Kendra No.			
		Total sanctioned	Approved but not yet started	Ongoing	Completed
1	2	3	4	5	6
1.	Andhra Pradesh	0	0	0	0
2.	Arunachal Pradesh	0	0	0	0

1	2	3	4	5	6
3.	Assam	74	21	53	0
4.	Bihar	21	11	10	0
5.	Chhattisgarh	8	4	4	0
6.	Gujarat	174	87	87	0
7.	Haryana	334	63	268	3
8.	Himachal Pradesh	243	240	3	0
9.	Jammu and Kashmir	1	1	0	0
10.	Jharkhand	831	223	606	2
11.	Karnataka	897	425	472	0
12.	Kerala	1	1	0	0
13.	Madhya Pradesh	0	0	0	0
14.	Maharashtra	3	3	0	0
15.	Manipur	0	0	0	0
16.	Meghalaya	13	0	13	0
17.	Mizoram	0	0	0	0
18.	Nagaland	0	0	0	0
19.	Orissa	6264	1270	4970	24
20.	Punjab	128	9	119	0
21.	Rajasthan	9275	1507	7604	164
22.	Sikkim	1	0	1	0
23.	Tamil Nadu	0	0	0	0
24.	Tripura	62	9	52	1
25.	Uttar Pradesh	194	18	176	0
26.	Uttarakhand	2	0	2	0
27.	West Bengal	86	34	44	8
28.	Andaman and Nicobar Islands	1	0	1	0
29.	Dadra and Nagar Haveli	0	0	0	0
30.	Daman and Diu	0	0	0	0

1	2	3	4	5	6
31.	Goa	0	0	0	0
32.	Lakshadweep	0	0	0	0
33.	Puducherry	0	0	0	0
34.	Chandigarh	0	0	0	0

Introduction of Core Banking system in RRBs

*267. SHRI MOINUL HASSAN: Will the Minister of FINANCE be pleased to state:

(a) whether only a few of the Regional Rural Banks (RRBs) have been brought under the Core Banking System;

(b) if so, the details thereof;

(c) what steps Government has taken to rectify this shortcoming;

(d) whether the RRBs are adhering to the target of 2000 branches and it is nearing completion; and

(e) if not, the reasons therefor and the steps taken by Government to increase coverage area of the same by 2011?

THE FINANCE MINISTER (SHRI PRANAB MUKHERJEE): (a) to (c) National Bank for Agriculture and Rural Development (NABARD) has reported that as on 9th March, 2011, 30 Regional Rural Banks (RRBs), out of 82 RRBs, have moved to Core Banking Solution (CBS). The detailed position of RRBs which have fully completed CBS exercise is given in the Statement-I (See below). In addition, 20 RRBs have partially completed implementation of CBS is given in the Statement-II (See below).

NABARD is extending financial assistance to financially weak RRBs to the extent of 40% of the cost incurred by them towards implementation of Core Banking Solution from the Financial Inclusion Technology Fund maintained by NABARD. The Reserve Bank of India (RBI) and NABARD also extend the necessary guidance in this regard to the RRBs. The Sponsor Banks have also been directed to extend all support to RRBs. The progress of implementation of CBS in RRBs is being monitored by the Sponsor Banks and NABARD at regular intervals and by RBI at the national level.

The Government of India had directed the RRBs in August, 2009 to open 2000 more branches in the next two years *i.e.* by March, 2011. During the year 2009-2010, 283 new branches were opened and another 177 new branches have been opened till 31st December, 2010 during the current financial year (2010-2011). Further, licenses for opening of 291 new branches have been issued by RBI. In addition, proposals for grant of licence to open 313 new branches have been sent to RBI by the RRBs.

Banks being financial institutions, the branch locations are required to be identified with due regard to their viability and hence the entire process needs to be carried out with due care and is time consuming. NABARD has been in constant touch with sponsor banks/RRBs and impressing upon them to speed up the opening of branches.